

No. 7787

Table Office

Statutory Orders laid on the Table of Lok Sabha

The following Statutory Rules and Orders made under the delegated powers of legislation were laid on the Table of Lok Sabha during the 14th Session of the 17th Lok Sabha. The number assigned to each order has been indicated in the Second Column and may be quoted for purposes of reference in future:-

Sl. No.	Number assigned to order/Date of Publication	Brief Subject or description	Date on which laid on the Table	Remarks
1	2	3	4	5
1.	<u>G.S.R.668(E)</u> 14.09.2023	Amendments in Notification No. G.S.R.785(E) dated 30 th June, 2017.	04.12.2023	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
2.	<u>G.S.R.670(E)</u> 14.09.2023	Amendments in Notification No. G.S.R.85(E) dated 1 st February, 2022 and G.S.R.86(E) dated 1 st February, 2022.	-do-	-do-
3.	<u>G.S.R.674(E)</u> 15.09.2023	Amendments in Notification No. G.S.R.476(E) dated the 6 th July, 2019.	-do-	-do-
4.	<u>G.S.R.703(E)</u> 29.09.2023	Amendments in Notification No. G.S.R.796(E) dated the 31 st October 2022.	-do-	-do-
5.	<u>G.S.R.727(E)</u> 09.10.2023	Amendments in Notification No. G.S.R.943(E) dated the 31 st December, 2009.	-do-	-do-
6.	<u>G.S.R.738(E)</u> 13.10.2023	Amendments in Notification No. G.S.R.796(E) dated the 31 st October, 2022.	-do-	-do-
7.	<u>G.S.R.758(E)</u> 19.10.2023	Amendments in Notification No. G.S.R.785(E) dated the 30 th June, 2017.	-do-	-do-

8.	<u>G.S.R.804(E)</u> 28.10.2023	Amendments in Notification No. G.S.R.617(E) dated the 19 th August, 2023.	04.12.2023	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
9.	<u>G.S.R.805(E)</u> 28.10.2023	Amendments in Notification No. G.S.R.153(E) dated the 1 st March, 2011.	-do-	-do-
10.	<u>G.S.R.711(E)</u> 29.09.2023	Amendments in Notification No. G.S.R.673(E) dated the 28 th June, 2017.	-do-	-do-
11.	<u>G.S.R.759(E)</u> 19.10.2023	Amendments in Notification No. G.S.R.690(E) dated the 28 th June, 2017.	-do-	-do-
12.	<u>G.S.R.762(E)</u> 19.10.2023	Amendments in Notification No. G.S.R.691(E) dated the 28 th June, 2017.	-do-	-do-
13.	<u>G.S.R.765(E)</u> 19.10.2023	Amendments in Notification No. G.S.R.692(E) dated the 28 th June, 2017.	-do-	-do-
14.	<u>G.S.R.768(E)</u> 19.10.2023	Amendments in Notification No. G.S.R.694(E) dated the 28 th June, 2017.	-do-	-do-
15.	<u>G.S.R.771(E)</u> 19.10.2023	Amendments in Notification No. G.S.R.696(E) dated the 28 th June, 2017.	-do-	-do-
16.	<u>G.S.R.774(E)</u> 19.10.2023	Amendments in Notification No. G.S.R.673(E) dated the 28 th June, 2017.	-do-	-do-
17.	<u>G.S.R.777(E)</u> 19.10.2023	Amendments in Notification No. G.S.R.674(E) dated the 28 th June, 2017.	-do-	-do-
18.	<u>G.S.R.780(E)</u> 19.10.2023	Amendments in Notification No. G.S.R.676(E) dated the 28 th June, 2017.	-do-	-do-
19.	<u>G.S.R.783(E)</u> 19.10.2023	Amendments in Notification No. G.S.R.677(E) dated the 28 th June, 2017.	-do-	-do-
20.	<u>G.S.R.689(E)</u> 26.09.2023	Amendments in Notification No. G.S.R.683(E) dated the 28 th June, 2017.	-do-	-do-
21.	<u>G.S.R.690(E)</u> 26.09.2023	Amendments in Notification No. G.S.R.684(E) dated the 28 th June, 2017.	-do-	-do-
22.	<u>G.S.R.691(E)</u> 26.09.2023	Amendments in Notification No. G.S.R.685(E) dated the 28 th June, 2017.	-do-	-do-
23.	<u>G.S.R.712(E)</u> 29.09.2023	Amendments in Notification No. G.S.R.666(E) dated the 28 th June, 2017.	-do-	-do-
24.	<u>G.S.R.760(E)</u> 19.10.2023	Amendments in Notification No. G.S.R.683(E) dated the 28 th June, 2017.	-do-	-do-
25.	<u>G.S.R.763(E)</u> 19.10.2023	Amendments in Notification No. G.S.R.684(E) dated the 28 th June, 2017.	-do-	-do-
26.	<u>G.S.R.766(E)</u> 19.10.2023	Amendments in Notification No. G.S.R.685(E) dated the 28 th June, 2017.	-do-	-do-
27.	<u>G.S.R.769(E)</u> 19.10.2023	Amendments in Notification No. G.S.R.687(E) dated the 28 th June, 2017.	-do-	-do-

28.	<u>G.S.R.772(E)</u> 19.10.2023	Amendments in Notification No. G.S.R.689(E) dated the 28 th June, 2017.	04.12.2023	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
29.	<u>G.S.R.775(E)</u> 19.10.2023	Amendments in Notification No. G.S.R.666(E) dated the 28 th June, 2017.	-do-	-do-
30.	<u>G.S.R.778(E)</u> 19.10.2023	Amendments in Notification No. G.S.R.667(E) dated the 28 th June, 2017.	-do-	-do-
31.	<u>G.S.R.781(E)</u> 19.10.2023	Amendments in Notification No. G.S.R.669(E) dated the 28 th June, 2017.	-do-	-do-
32.	<u>G.S.R.784(E)</u> 19.10.2023	Amendments in Notification No. G.S.R.670(E) dated the 28 th June, 2017.	-do-	-do-
33.	<u>G.S.R.713(E)</u> 29.09.2023	Amendments in Notification No. G.S.R.710(E) dated the 28 th June, 2017.	-do-	-do-
34.	<u>G.S.R.761(E)</u> 19.10.2023	Amendments in Notification No. G.S.R.702(E) dated the 28 th June, 2017.	-do-	-do-
35.	<u>G.S.R.764(E)</u> 19.10.2023	Amendments in Notification No. G.S.R.703(E) dated the 28 th June, 2017.	-do-	-do-
36.	<u>G.S.R.767(E)</u> 19.10.2023	Amendments in Notification No. G.S.R.704(E) dated the 28 th June, 2017.	-do-	-do-
37.	<u>G.S.R.770(E)</u> 19.10.2023	Amendments in Notification No. G.S.R.706(E) dated the 28 th June, 2017.	-do-	-do-
38.	<u>G.S.R.773(E)</u> 19.10.2023	Amendments in Notification No. G.S.R.708(E) dated the 28 th June, 2017.	-do-	-do-
39.	<u>G.S.R.776(E)</u> 19.10.2023	Amendments in Notification No. G.S.R.710(E) dated the 28 th June, 2017.	-do-	-do-
40.	<u>G.S.R.779(E)</u> 19.10.2023	Amendments in Notification No. G.S.R.711(E) dated the 28 th June, 2017.	-do-	-do-
41.	<u>G.S.R.782(E)</u> 19.10.2023	Amendments in Notification No. G.S.R.713(E) dated the 28 th June, 2017.	-do-	-do-
42.	<u>G.S.R.785(E)</u> 19.10.2023	Amendments in Notification No. G.S.R.714(E) dated the 28 th June, 2017.	-do-	-do-
43.	<u>G.S.R.672(E)</u> 15.09.2023	Amendments in the Notification No.18/2022-Central Excise, dated the 19 th July, 2022 to increase the Special Additional Excise Duty on production of Petroleum Crude and reduce the special Additional Excise Duty on Export of Aviation Turbine Fuel.	-do-	-do-

44.	<u>G.S.R.673(E)</u> 15.09.2023	Amendments in the Notification No.04/2022-Central Excise, dated the 30 th June, 2022, to reduce the Special Additional Excise Duty on Diesel.	04.12.2023	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
45.	<u>G.S.R.700(E)</u> 29.09.2023	Amendments in the Notification No.18/2022-Central Excise, dated the 19 th July, 2022 to increase the Special Additional Excise Duty on production of Petroleum Crude and reduce the Special Additional Excise Duty on export of Aviation Turbine Fuel.	-do-	-do-
46.	<u>G.S.R.701(E)</u> 29.09.2023	Amendments in the Notification No.04/2022-Central Excise, dated the 30 th June, 2022, to reduce the Special Additional Excise Duty on Diesel.	-do-	-do-
47.	<u>G.S.R.747(E)</u> 17.10.2023	Amendments in the Notification No.18/2022-Central Excise, dated the 19 th July, 2022 to reduce the Special Additional Excise Duty on production of Petroleum Crude and reduce the Special Additional Excise Duty on export of Aviation Turbine Fuel.	-do-	-do-
48.	<u>G.S.R.748(E)</u> 17.10.2023	Amendments in the Notification No.04/2022-Central Excise, dated the 30 th June, 2022, to reduce the Special Additional Excise Duty on Diesel.	-do-	-do-
49.	<u>G.S.R.810(E)</u> 31.10.2023	Amendments in the Notification No.18/2022-Central Excise, dated the 19 th July, 2022 to increase the Special Additional Excise Duty on production of Petroleum Crude and reduce the Special Additional Excise Duty on export of Aviation Turbine Fuel.	-do-	-do-
50.	<u>G.S.R.811(E)</u> 31.10.2023	Amendments in the Notification No.04/2022-Central Excise, dated the 30 th June, 2022, to reduce the Special Additional Excise Duty on Diesel.	-do-	-do-
51.	<u>Notification No. SEBI/LAD-NRO/GN/2023/143</u> 10.08.2023	The Securities and Exchange Board of India (Foreign Portfolio Investors) (Second Amendment) Regulations, 2023.	-do-	Published in Gazette of India, Part-III, Section 4.

52.	<u>Notification No. NSU/DR/Publication of Ordinances/2023</u> 05.09.2023	Notifying Ordinances, mentioned therein, of the National Sanskrit University, Tirupati.	04.12.2023	Published in Gazette of India, Part-III, Section 4.
53.	<u>G.S.R.683(E)</u> 25.09.2023	The Foreign Contribution (Regulation) Amendment Rules, 2023.	05.12.2023	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
54.	<u>S.O.3246(E)</u> 20.07.2023	The Plant Quarantine (Regulation of Import into India) (Fifth Amendment) Order, 2023.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
55.	<u>S.O.3682(E)</u> 17.08.2023	The Plant Quarantine (Regulation of Import into India) (Sixth Amendment) Order, 2023.	-do-	-do-
56.	<u>S.O.3945(E)</u> 05.09.2023	The Plant Quarantine (Regulation of Import into India) (Seventh Amendment) Order, 2023.	-do-	-do-
57.	<u>S.O.4082(E)</u> 15.09.2023	The Plant Quarantine (Regulation of Import into India) (Eighth Amendment) Order, 2023.	-do-	-do-
58.	<u>S.O.4228(E)</u> 26.09.2023	The Plant Quarantine (Regulation of Import into India) (Ninth Amendment) Order, 2023.	-do-	-do-
59.	<u>S.O.4366(E)</u> 06.10.2023	The Plant Quarantine (Regulation of Import into India) (Tenth Amendment) Order, 2023.	-do-	-do-
60.	<u>S.O.4552(E)</u> 17.10.2023	The Plant Quarantine (Regulation of Import into India) (Eleventh Amendment) Order, 2023.	-do-	-do-
61.	<u>S.O.4640(E)</u> 25.10.2023	The Plant Quarantine (Regulation of Import into India) (Twelfth Amendment) Order, 2023.	-do-	-do-
62.	<u>S.O.4739(E)</u> 30.10.2023	The Plant Quarantine (Regulation of Import into India) (Thirteenth Amendment) Order, 2023.	-do-	-do-
63.	<u>S.O.4764(E)</u> 02.11.2023	The Plant Quarantine (Regulation of Import into India) (Fourteenth Amendment) Order, 2023.	-do-	-do-

64.	<u>S.O.3744(E)</u> 22.08.2023	Notifying that the campuses established at Bhopal (Madhya Pradesh), Dharwad (Karnataka), and Guwahati (Assam) shall include as the campuses of the National Forensic Sciences University.	05.12.2023	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
65.	<u>S.O.4336(E)</u> 04.10.2023	The Coal Mines Pension (Second Amendment) Scheme, 2023.	06.12.2023	-do-
66.	<u>G.S.R.503(E)</u> 13.07.2023	The Warehousing (Development and Regulation) Registration of Warehouses (Amendment) Rules, 2023.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
67.	<u>G.S.R.676(E)</u> 18.09.2023	The Warehousing (Development and Regulation) Registration of Warehouses (Amendment) Rules, 2023.	-do-	-do-
68.	<u>G.S.R.791(E)</u> 20.10.2023	The Warehousing (Development and Regulation) Registration of Warehouses (Second Amendment) Rules, 2023.	-do-	-do-
69.	<u>S.O.3841(E)</u> 31.08.2023	The Plywood and Wooden flush door shutters (Quality Control) Order, 2023.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
70.	<u>S.O.3585(E)</u> 10.08.2023	The Fire Extinguishers (Quality Control) Order, 2023.	-do-	-do-
71.	<u>S.O.3267(E)</u> 21.07.2023	The Bolts, Nuts and Fasteners (Quality Control) Order, 2023.	-do-	-do-
72.	<u>S.O.3139(E)</u> 14.07.2023	The Resin treated compressed wood laminates (Quality Control) Order, 2023.	-do-	-do-
73.	<u>S.O.3140(E)</u> 14.07.2023	The Insulated Flask, Bottles and Containers for Domestic Use (Quality Control) Order, 2023.	-do-	-do-
74.	<u>S.O.3584(E)</u> 10.08.2023	The Domestic Gas Stoves for use with Piped Natural Gas (Quality Control) Order, 2023.	-do-	-do-
75.	<u>S.O.3807(E)</u> 25.08.2023	The Solar DC Cable and Fire Survival Cable (Quality Control) Order, 2023.	-do-	-do-
76.	<u>S.O.3641(E)</u> 14.08.2023	The Electric Ceiling Type Fans (Quality Control) Order, 2023.	-do-	-do-

77.	<u>S.O.3806(E)</u> 25.08.2023	The Cast Iron Products (Quality Control) Order, 2023.	06.12.2023	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
78.	<u>S.O.3583(E)</u> 10.08.2023	The Cookware and Utensils (Quality Control) Order, 2023.	-do-	-do-
79.	<u>S.O.3153(E)</u> 17.07.2023	The Welding Rods and Electrodes (Quality Control) Order, 2023.	-do-	-do-
80.	<u>S.O.3154(E)</u> 17.07.2023	The Smart Meters (Quality Control) Order, 2023.	-do-	-do-
81.	<u>S.O.3604(E)</u> 11.08.2023	The Wood Based Boards (Quality Control) Order, 2023.	-do-	-do-
82.	<u>Notification No. F.No. C-1/2/(1)/2021-B AND CS(2)</u> 15.09.2023	The Telecommunication (Broadcasting and Cable) Services Interconnection (Addressable Systems) (Fifth Amendment) Regulations, 2023.	-do-	Published in Gazette of India, Part-III, Section 4.
83.	<u>G.S.R.594(E)</u> 08.08.2023	The Indian Telegraph Right of Way (Amendment) Rules, 2023.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
84.	<u>G.S.R.788(E)</u> 20.10.2023	The Bureau of Energy Efficiency (Appointment of Members, Manner of Filing Vacancies, Fees and Allowances and Procedure For Discharging Their Functions) (Amendment), Rules, 2023.	07.12.2023	-do-
85.	<u>Notification No. BEE/S&L/Chillers/40/2021-22.</u> 21.09.2023	The Bureau of Energy Efficiency (Particulars and Manner of their Display on Labels of Chillers) Regulations, 2023.	-do-	Published in Gazette of India, Part-III, Section 4.
86.	<u>Notification No. BEE/S&L/WM/06/22-23</u> 31.10.2023	The Bureau of Energy Efficiency (Particulars and Manner of their Display on Labels of Washing Machine) Regulations, 2023.	-do-	-do-
87.	<u>Notification No. F.No. LM/PM/0024/2020/UDAY/POL.</u> 15.09.2023	The National Capital Territory of Delhi (Recognition of Property Rights of Residents in Unauthorised Colonies), Second Amendment, Regulations, 2023.	-do-	-do-
88.	<u>G.S.R.823(E)</u> 17.11.2023	The Drugs (Eighth Amendment) Rules, 2022.	08.12.2023	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).

89.	<u>G.S.R.175(E)</u> 13.03.2023	The New Drugs and Clinical Trials (Amendment) Rules, 2023.	08.12.2023	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
90.	<u>G.S.R.409(E)</u> 02.06.2023	The Medical Devices (Amendment) Rules, 2023.	-do-	-do-
91.	<u>G.S.R.410(E)</u> 02.06.2023	The Drugs (Amendment) Rules, 2023.	-do-	-do-
92.	<u>S.O.4773(E)</u> 03.11.2023	The National Commission for Allied and Healthcare Professions 6 th (Removal of Difficulties) Order, 2023.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
93.	<u>G.S.R.587(E)</u> 04.08.2023	The Competition Commission of India (Number of Additional, Joint, Deputy or Assistant Director-General, other officers and employees, their manner of appointment, qualification, salary, allowances and other terms and conditions of service) Amendment Rules, 2023.	11.12.2023	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
94.	<u>G.S.R.732(E)</u> 11.10.2023	The Competition Commission of India (Number of Additional, Joint, Deputy or Assistant Director-General, other officers and employees, their manner of appointment, qualification, salary, allowances and other terms and conditions of service) Second Amendment Rules, 2023.	-do-	-do-
95.	<u>G.S.R.795(E)</u> 26.10.2023	The Competition (Form of Publication of Guidelines) Rules, 2023.	-do-	-do-
96.	<u>Notification No. IBBI/2023-2024/GN/REG102</u> 20.07.2023	The Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) (Amendment) Regulations, 2023.	-do-	Published in Gazette of India, Part-III, Section 4.
97.	<u>Notification No. IBBI/2023-2024/GN/REG103</u> 20.07.2023	The Insolvency and Bankruptcy Board of India (Insolvency Professionals) (Amendment) Regulations, 2023.	-do-	-do-
98.	<u>Notification No. IBBI/2023-2024/GN/REG104</u> 18.09.2023	The Insolvency and Bankruptcy Board of India (Insolvency Professionals) (Second Amendment) Regulations, 2023.	-do-	-do-

99.	<u>Notification No. IBBI/2023-2024/GN/REG105</u> 18.09.2023	The Insolvency and Bankruptcy Board of India (Model Bye-Laws and Governing Board of Insolvency Professionals Agencies) (Amendment) Regulations, 2023.	11.12.2023	Published in Gazette of India, Part-III, Section 4.
100.	<u>Notification No. IBBI/2023-2024/GN/REG106</u> 18.09.2023	The Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) (Second Amendment) Regulations, 2023.	-do-	-do-
101.	<u>G.S.R.833(E)</u> 10.11.2023	The Water Purification System (Regulation of Use) Rules, 2023.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
102.	<u>G.S.R.826(E)</u> 08.11.2023	The Environment (Protection) Fifth Amendment Rules, 2023.	-do-	-do-
103.	<u>G.S.R.652(E)</u> 04.09.2023	The Prevention of Money-laundering (Maintenance of Records) Second Amendment Rules, 2023.	-do-	-do-
104.	<u>G.S.R.745(E)</u> 17.10.2023	The Prevention of Money-laundering (Maintenance of Records) Third Amendment Rules, 2023.	-do-	-do-
105.	<u>S.O.4086(E)</u> 15.09.2023	Amendments in the Notification No. S.O.748(E) dated 3 rd August, 2001.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
106.	<u>Notification No. 68/2023-Custom(N.T.)</u> 21.09.2023	Notifying revised rates of exchange for conversion of foreign currencies into Indian currency or vice-versa for imported and exported goods.	-do-	-
107.	<u>S.O.4256(E)</u> 29.09.2023	Amendments in the Notification No. S.O.748(E) dated 3 rd August, 2001.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
108.	<u>Notification No. 73/2023-Custom(N.T.)</u> 05.10.2023	Notifying revised rates of exchange for conversion of foreign currencies into Indian currency or vice-versa for imported and exported goods.	-do-	-
109.	<u>S.O.4507(E)</u> 13.10.2023	Amendments in the Notification No. S.O.748(E) dated 3 rd August, 2001.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).

110.	<u>Notification No. 76/2023-Custom(N.T.)</u> 19.10.2023	Notifying revised rates of exchange for conversion of foreign currencies into Indian currency or vice-versa for imported and exported goods.	11.12.2023	-
111.	<u>S.O.4631(E)</u> 23.10.2023	Amendments in the Notification No. S.O.748(E) dated 3 rd August, 2001.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
112.	<u>S.O.4752(E)</u> 31.10.2023	Amendments in the Notification No. S.O.748(E) dated 3 rd August, 2001.	-do-	-do-
113.	<u>Notification No. 81/2023-Custom(N.T.)</u> 02.11.2023	Notifying revised rates of exchange for conversion of foreign currencies into Indian currency or vice-versa for imported and exported goods.	-do-	-
114.	<u>S.O.4938(E)</u> 16.11.2023	Amendments in the Notification No. S.O.748(E) dated 3 rd August, 2001.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
115.	<u>Notification No. 83/2023-Custom(N.T.)</u> 15.11.2023	Notifying revised rates of exchange for conversion of foreign currencies into Indian currency or vice-versa for imported and exported goods.	-do-	-
116.	<u>Notification No. 84/2023-Custom(N.T.)</u> 16.11.2023	Notifying revised rates of exchange for conversion of foreign currencies into Indian currency or vice-versa for imported and exported goods.	-do-	-
117.	<u>S.O.5061(E)</u> 28.11.2023	Amendments in the Notification No. S.O.748(E) dated 3 rd August, 2001.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
118.	<u>S.O.5118(E)</u> 30.11.2023	Amendments in the Notification No. S.O.748(E) dated 3 rd August, 2001.	-do-	-do-
119.	<u>G.S.R.585(E)</u> 03.08.2023	The Deferred Payment of Import Duty (Amendment) Rules, 2023.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
120.	<u>G.S.R.792(E)</u> 20.10.2023	Amendments in the Notification No. G.S.R.55(E) dated the 28 th January, 2020.	-do-	-do-
121.	<u>G.S.R.872(E)</u> 30.11.2023	Amendments in the Notification No. G.S.R.328(E) dated the 30 th April, 2022.	-do-	-do-

122.	<u>S.O.3421(E)</u> 31.07.2023	Seeking to notify the provisions of Section 123 of the Finance Act, 2021.	11.12.2023	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
123.	<u>S.O.3422(E)</u> 31.07.2023	Seeking to notify the provisions of Sections 137 to 162 of the Finance Act, 2023.	-do-	-do-
124.	<u>S.O.3423(E)</u> 31.07.2023	Seeking to notify special procedure to be followed by a registered person pursuant to the directions of the Hon'ble Supreme Court in the case of Union of India v/s Filco Trade Centre Pvt. Ltd., SLP (C) No. 32709-32710/2018.	-do-	-do-
125.	<u>S.O.3424(E)</u> 31.07.2023	Seeking to notify special procedure to be followed by a registered person engaged in manufacturing of certain goods.	-do-	-do-
126.	<u>G.S.R.574(E)</u> 31.07.2023	Amendments in the Notification No. 27/2022 dated 26.12.2022.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
127.	<u>G.S.R.575(E)</u> 31.07.2023	Seeking to exempt the registered person whose aggregate turnover in the financial year 2022-2023 is up to two crore rupees, from filing annual return for the said financial year.	-do-	-do-
128.	<u>G.S.R.576(E)</u> 31.07.2023	Seeking to notify "Accounts Aggregator" as the systems with which information may be shared by the common portal under section 158A of the Central Goods and Services Tax Act, 2017.	-do-	-do-
129.	<u>G.S.R.577(E)</u> 31.07.2023	Seeking to waive the requirement of mandatory registration under section 24(ix) of CGST Act for person supplying goods through ECOs, subject to certain conditions.	-do-	-do-
130.	<u>G.S.R.578(E)</u> 31.07.2023	Seeking to notify all goods or services which may be exported on payment of integrated tax and on which the supplier of such goods or services, mentioned therein, may claim the refund of tax so paid.	-do-	-do-

131.	<u>S.O.3420(E)</u> 31.07.2023	Seeking to appoint common adjudicating authority in respect of show cause notices in favour of against M/s BSH Household Appliances Manufacturing Pvt Ltd.	11.12.2023	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
132.	<u>G.S.R.588(E)</u> 04.08.2023	Seeking to notify special procedure to be followed by the electronic commerce operators in respect of supplies of goods through them by composition taxpayers.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
133.	<u>G.S.R.589(E)</u> 04.08.2023	Seeking to notify special procedure to be followed by the electronic commerce operators in respect of supplies of goods through them by unregistered persons.	-do-	-do-
134.	<u>G.S.R.590(E)</u> 04.08.2023	The Central Goods and Services Tax (Second Amendment) Rules, 2023.	-do-	-do-
135.	<u>G.S.R.657(E)</u> 06.09.2023	The Central Goods and Services Tax (Third Amendment) Rules, 2023.	-do-	-do-
136.	<u>S.O.4090(E)</u> 18.09.2023	Seeking to appoint common adjudicating authority in respect of show cause notice issued in favour of M/s Inkuat Infrasol Pvt. Ltd.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
137.	<u>S.O.4219(E)</u> 25.09.2023	Amendments in Notification No. 3424(E) dated 31 st July, 2023.	-do-	-do-
138.	<u>G.S.R.704(E)</u> 29.09.2023	Appointing the 1 st day of October, 2023, as the date on which the provisions of the Central Goods and Services Tax (Amendment) Act, 2023 shall come into force.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
139.	<u>G.S.R.705(E)</u> 29.09.2023	Seeking to notify supply of online money gaming, supply of online gaming other than online money gaming and supply of actionable claims in casinos under sub-section (5) of Section 15 of the Central Goods and Services Tax Act, 2017.	-do-	-do-
140.	<u>G.S.R.706(E)</u> 29.09.2023	Amendments in Notification No. G.S.R.1422(E) dated the 15 th November, 2017.	-do-	-do-
141.	<u>G.S.R.707(E)</u> 29.09.2023	The Central Goods and Services Tax (Third Amendment) Rules, 2023.	-do-	-do-
142.	<u>G.S.R.798(E)</u> 26.10.2023	The Central Goods and Services Tax (Fourth Amendment) Rules, 2023.	-do-	-do-

143.	<u>S.O.4767(E)</u> 02.11.2023	Seeking to notify a special procedure for condonation of delay in filing of appeals against demand orders passed until 31 st March, 2023.	11.12.2023	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
144.	<u>S.O.4073(E)</u> 14.09.2023	Notifying constitution of 31 State Benches of the Goods and Services Tax Appellate Tribunal at various locations of Country.	-do-	-do-
145.	<u>G.S.R.846(E)</u> 17.11.2023	Amendments in Notification No. G.S.R.903(E) dated 26 th December, 2022.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
146.	<u>G.S.R.793(E)</u> 25.10.2023	The Goods and Services Tax Appellate Tribunal (Appointment and Conditions of Service of President and Members) Rules, 2023.	-do-	-do-
147.	<u>G.S.R.708(E)</u> 29.09.2023	Appointing the 1 st day of October, 2023, as the date on which the provisions of the Integrated Goods and Services Tax (Amendment) Act, 2023 shall come into force.	-do-	-do-
148.	<u>G.S.R.709(E)</u> 29.09.2023	Seeking to notify supply of online money gaming as the supply of goods on import of which, integrated tax shall be levied and collected.	-do-	-do-
149.	<u>G.S.R.710(E)</u> 29.09.2023	Notifying the Principal Commissioner of Central Tax, Bengaluru West and all the officers subordinate to him as the officers empowered to grant registration in case of supply of online money gaming for overseas supplier of online money gaming.	-do-	-do-
150.	<u>G.S.R.797(E)</u> 26.10.2023	Notifying supplies and class of registered person eligible for refund under Integrated Goods and Services Tax route.	-do-	-do-
151.	<u>G.S.R.836(E)</u> 16.11.2023	Amendments in the Notification No. G.S.R.584(E), dated 19 th July, 2022.	-do-	-do-
152.	<u>G.S.R.837(E)</u> 16.11.2023	Amendments in the Notification No. G.S.R.492(E), dated 30 th June, 2022.	-do-	-do-
153.	<u>G.S.R.871(E)</u> 30.11.2023	Amendments in the Notification No. G.S.R.584(E) dated the 19 th July, 2022.	-do-	-do-

154.	<u>Notification No. SEBI/LAD-NRO/GN/2023/139</u> 24.07.2023	The Securities Contracts (Regulation) (Stock Exchanges and Clearing Corporation) (Second Amendment) Regulations, 2023.	11.12.2023	Published in Gazette of India, Part-III, Section 4.
155.	<u>Notification No. SEBI/LAD-NRO/GN/2023/146</u> 17.08.2023	The Securities and Exchange Board of India (Facilitation and Grievance Redressal Mechanism) (Amendment) Regulations, 2023.	-do-	-do-
156.	<u>Notification No. SEBI/LAD-NRO/GN/2023/148</u> 22.08.2023	The Securities Contracts (Regulation) (Stock Exchanges and Clearing Corporation) (Third Amendment) Regulations, 2023.	-do-	-do-
157.	<u>G.S.R.579(E)</u> 01.08.2023	The Income Tax (Fourteenth Amendment) Rules, 2023.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
158.	<u>G.S.R.595(E)</u> 09.08.2023	The Income Tax (Fifteenth Amendment) Rules, 2023.	-do-	-do-
159.	<u>G.S.R.604(E)</u> 16.08.2023	The Income Tax (Sixteenth Amendment) Rules, 2023.	-do-	-do-
160.	<u>G.S.R.607(E)</u> 17.08.2023	The Income Tax (Seventeenth Amendment) Rules, 2023.	-do-	-do-
161.	<u>G.S.R.615(E)</u> 18.08.2023	The Income Tax (Eighteenth Amendment) Rules, 2023.	-do-	-do-
162.	<u>G.S.R.630(E)</u> 28.08.2023	The Income Tax (Nineteenth Amendment) Rules, 2023.	-do-	-do-
163.	<u>G.S.R.637(E)</u> 31.08.2023	The Income Tax (Twentieth Amendment) Rules, 2023.	-do-	-do-
164.	<u>G.S.R.685(E)</u> 25.09.2023	The Income Tax (Twenty first Amendment), Rules, 2023.	-do-	-do-
165.	<u>G.S.R.697(E)</u> 27.09.2023	The Income Tax (Twenty Second Amendment), Rules, 2023.	-do-	-do-
166.	<u>G.S.R.702(E)</u> 29.09.2023	The Income Tax (Twenty-Third Amendment), Rules, 2023.	-do-	-do-
167.	<u>G.S.R.728(E)</u> 10.10.2023	The Income Tax (Twenty-fourth Amendment), Rules, 2023.	-do-	-do-
168.	<u>G.S.R.740(E)</u> 16.10.2023	The Income Tax (Twenty-fifth Amendment), Rules, 2023.	-do-	-do-
169.	<u>G.S.R.786(E)</u> 19.10.2023	The Income Tax (Twenty Sixth Amendment), Rules, 2023.	-do-	-do-

170.	<u>G.S.R.699(E)</u> 27.09.2023	The Coinage (Issue of Commemorative coin on the occasion of Centenary Year of Kaivalyadhama) Rules, 2023.	11.12.2023	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
171.	<u>G.S.R.716(E)</u> 03.10.2023	The Coinage (Issue of Commemorative coin on the occasion of 500 th Birth Anniversary of Rani Durgavati) Rules, 2023.	-do-	-do-
172.	<u>G.S.R.867(E)</u> 29.11.2023	The Coinage (Issue of Commemorative coin to commemorate on the occasion of Platinum Jubilee of Armed Forces Medical College, Pune) Rules, 2023.	-do-	-do-
173.	<u>G.S.R.844(E)</u> 17.11.2023	The Coinage (Issue of Commemorative coin to commemorate on the occasion of Platinum Jubilee of National Defence Academy, Khadakwasla, Pune) Rules, 2023.	-do-	-do-
174.	<u>G.S.R.855(E)</u> 21.11.2023	The Coinage (Issue of Commemorative coin to commemorate on the occasion of 525 th Birth Anniversary of Saint Meera Bai) Rules, 2023.	-do-	-do-
175.	<u>G.S.R.620(E)</u> 24.08.2023	The National Savings Time Deposit (Third Amendment) Scheme, 2023.	-do-	-do-
176.	<u>G.S.R.621(E)</u> 24.08.2023	The National Savings Recurring Deposit (Second Amendment) Scheme, 2023.	-do-	-do-
177.	<u>G.S.R.818(E)</u> 06.11.2023	The National Savings Recurring Deposit (Third Amendment) Scheme, 2023.	-do-	-do-
178.	<u>G.S.R.829(E)</u> 09.11.2023	The Senior Citizens' Savings (Fourth Amendment) Scheme, 2023.	-do-	-do-
179.	<u>G.S.R.830(E)</u> 09.11.2023	The National Savings Time Deposit (Fourth Amendment) Scheme, 2023.	-do-	-do-
180.	<u>G.S.R.831(E)</u> 09.11.2023	The Public Provident Fund (Amendment) Scheme, 2023.	-do-	-do-
181.	<u>Notification No. IFSCA/2023-24/GN/REG042</u> 27.10.2023	The International Financial Services Centres Authority (Investment by International Financial Services Centre Insurance Office) (Amendment) Regulations, 2023.	-do-	Published in Gazette of India, Part-III, Section 4.
182.	<u>Notification No. SEBI/LAD-NRO/GN/2023/140</u> 24.07.2023	The Securities and Exchange Board of India (Stock Brokers) (Second Amendment) Regulations, 2023.	-do-	-do-

183.	<u>Notification No. SEBI/LAD-NRO/GN/2023/147</u> 22.08.2023	The Securities and Exchange Board of India (Depositories and Participants) (Second Amendment) Regulations, 2023.	11.12.2023	Published in Gazette of India, Part-III, Section 4.
184.	<u>Notification No. SEBI/LAD-NRO/GN/2023/154</u> 09.10.2023	The Securities and Exchange Board of India (Investment Advisers) (Amendment) Regulations, 2023.	-do-	-do-
185.	<u>Notification No. SEBI/LAD-NRO/GN/2023/156</u> 20.10.2023	The Securities and Exchange Board of India (Employees' Service) (Second Amendment) Regulations, 2023.	-do-	-do-
186.	<u>Notification No. F.No. 1-1/2023/(IC-FHEI)</u> 08.11.2023	The University Grants Commission (Setting up and Operation of Campuses of Foreign Higher Educational Institutions in India) Regulations, 2023.	-do-	-do-
187.	<u>Notification No. F.No. 4-1/2023-CU.II.</u> 19.10.2023	The Delhi University (Amendment) Statutes, 2023.	-do-	-do-
188.	<u>Notification No. F.No. – 27021/2022-Estt./CSU/Ordinances</u> 17.10.2023	The Ordinances of Central Sanskrit University, Delhi.	-do-	-do-
189.	<u>Notification No. 45</u> 14.11.2008	The National Bank for Agriculture and Rural Development (Amendment) General Regulations, 2008.	-do-	Published in weekly Gazette of India, Part-III, Section 4.
190.	<u>Notification No. 43</u> 24.10.2015	The National Bank for Agriculture and Rural Development (Additional) General (Amendment) Regulations, 2015.	-do-	-do-
191.	<u>Notification No. NB.Secy/C-4/2018-19.</u> 23.05.2018	The National Bank for Agriculture and Rural Development (Additional) General (Amendment) Regulations, 2018.	-do-	-do-
192.	<u>Notification No. F.No. IRDAI/Reg/5/193/2023.</u> 23.08.2023	The Insurance Regulatory and Development Authority of India (Re-insurance) (Amendment) Regulations, 2023.	-do-	Published in Gazette of India, Part-III, Section 4.
193.	<u>Notification No. F.No. HO:HRM:PEN:115:3263(E)</u> 07.11.2023	The Bank of Baroda (Employees') Pension (Amendment) Regulations, 2023.	-do-	-do-
194.	<u>Notification No. F.No. HO:HRM:TBD:2023-24:319</u> 19.10.2023	The Bank of India (Employees') Pension (Amendment) Regulations, 2023.	-do-	-do-
195.	<u>Notification No. F.No. AX1/ST/Pension</u> <u>Reg./1524/2022-23</u> 19.10.2023	The Bank of Maharashtra (Employees') Pension (Amendment) Regulations, 2023.	-do-	-do-
196.	<u>Notification No. F.No. HRW IRS 228A PS 886 2023</u> 09.08.2023	The Canara Bank (Employees') Pension (Amendment) Regulations, 2023.	-do-	-do-
197.	<u>Notification No. F.No. 395(E)</u> 11.10.2023	The Central Bank of India (Employees') Pension (Amendment) Regulations, 2023.	-do-	-do-

198.	<u>Notification No. F.No. Pen/01/2023(E)</u> 11.10.2023	The Indian Bank (Employees') Pension (Amendment) Regulations, 2023.	11.12.2023	Published in Gazette of India, Part-III, Section 4.
199.	<u>Notification No. F.No. HRMD/PEN/001/2023</u> 08.11.2023	The Indian Overseas Bank (Employees') Pension (Amendment) Regulations, 2023.	-do-	-do-
200.	<u>Notification No. F.No. HO:Pension/Misc/2023 (E)</u> 11.08.2023	The Punjab National Bank (Employees') Pension (Amendment) Regulations, 2023.	-do-	-do-
201.	<u>Notification No. F.No. PSB/PEN/AMEND/1/2023 (E)</u> 04.08.2023	The Punjab and Sind Bank (Employees') Pension (Amendment) Regulations, 2023.	-do-	-do-
202.	<u>Notification No. F.No. HOPSD/ Pension/ 2023-24/67</u> 31.08.2023	The UCO Bank (Employees') Pension (Amendment) Regulations, 2023.	-do-	-do-
203.	<u>Notification No. F.No. UBI/HR/22300 (E)</u> 18.10.2023	The Union Bank of India (Employees') Pension (Amendment) Regulations, 2023.	-do-	-do-
204.	<u>Notification No. F.No. HO:HR:IL:2023-2024:422</u> 03.11.2023	The Bank of India Officer Employees' (Discipline and Appeal) Amendment Regulations, 2023.	-do-	-do-
205.	<u>Notification No. F.No. BCC:HRM:115:403</u> 03.08.2023	The Bank of Baroda Officer Employees' (Discipline and Appeal) Amendment Regulations, 2023.	-do-	-do-
206.	<u>Notification No. F.No. 01/NaBFID/2023-24.</u> 06.10.2023	The National Bank for Financing Infrastructure and Development (terms and conditions of service of officers and employees') Regulations, 2023.	-do-	-do-
207.	<u>Notification No. CO.HRMD No. S9781/21.01.000/2023-24</u> 08.11.2023	The Reserve Bank of India Pension (Amendment) Regulations, 2023.	-do-	-do-
208.	<u>G.S.R.121</u> 23.09.2023	The Cable Television Networks (Amendment) Rules, 2023.	12.12.2023	Published in weekly Gazette of India, Part-II, Section 3, sub-section (i).
209.	<u>G.S.R.719(E)</u> 05.10.2023	The Cable Television Networks (Second Amendment) Rules, 2023.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
210.	<u>G.S.R.193(E)</u> 16.03.2023	The Animal Birth Control Rules, 2023.	-do-	-do-
211.	<u>G.S.R.208(E)</u> 21.03.2023	The Prevention of Cruelty to Animals (Animals Husbandry Practices and Procedures) Rules, 2023.	-do-	-do-
212.	<u>G.S.R.800(E)</u> 27.10.2023	The Border Security Force, Air Wing Officers (Group 'A' Combatised posts) Cadre, Recruitment Rules, 2023.	-do-	-do-

213.	<u>G.S.R.817(E)</u> 06.11.2023	The Ministry of Home Affairs, Central Reserve Police Force, Sub-Inspector (Ministerial), Inspector (Ministerial) and Subedar Major (Ministerial), Group 'B' Post, Recruitment Rules, 2023.	12.12.2023	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
214.	<u>G.S.R.840(E)</u> 16.11.2023	The Central Reserve Police Force, Tradesmen Cadre (Group 'C' Posts) Recruitment Rules, 2023.	-do-	-do-
215.	<u>G.S.R.794(E)</u> 26.10.2023	The Insecticides (Fifth Amendment) Rules, 2023.	-do-	-do-
216.	<u>G.S.R.827(E)</u> 08.11.2023	The Insecticides (Sixth amendment) Rules, 2023.	-do-	-do-
217.	<u>S.O.3831(E)</u> 29.08.2023	The Fertiliser (Inorganic, Organic or Mixed) (Control) (Seventh) Amendment Order, 2023.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
218.	<u>S.O.4251(E)</u> 27.09.2023	The Fertiliser (Inorganic, Organic or Mixed) (Control) (Eighth) Amendment Order, 2023.	-do-	-do-
219.	<u>S.O.4645(E)</u> 25.10.2023	The Fertiliser (Inorganic, Organic or Mixed) (Control) (Ninth) Amendment Order, 2023.	-do-	-do-
220.	<u>S.O.4294(E)</u> 03.10.2023	The Insecticides (Prohibition) Order, 2023.	-do-	-do-
221.	<u>S.O.5051(E)</u> 24.11.2023	The Fertiliser (Inorganic, Organic or Mixed) (Control) (Tenth) Amendment Order, 2023.	-do-	-do-
222.	<u>G.S.R.862(E)</u> 23.11.2023	The Indian Forest Service (Probationers' Training and Evaluation) Rules, 2023.	13.12.2023	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
223.	<u>G.S.R.863(E)</u> 23.11.2023	The Indian Forest Service (Probation) Amendment Rules, 2023.	-do-	-do-
224.	<u>G.S.R.682(E)</u> 22.09.2023	The Atomic Minerals Concession (Amendment) Rules, 2023.	-do-	-do-

225.	<u>G.S.R.736(E)</u> 12.10.2023	Amendments in the Second Schedule, mentioned therein, to the Mines and Minerals (Development and Regulation) Act, 1957.	13.12.2023	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
226.	<u>G.S.R.737(E)</u> 12.10.2023	The Minerals (Other than Atomic and Hydro Carbons Energy Mineral) Concession (Amendment) Rules, 2023.	-do-	-do-
227.	<u>G.S.R.870(E)</u> 30.11.2023	The Indian Railways (Open Lines) General (Third Amendment) Rules, 2023.	-do-	-do-
228.	<u>G.S.R.334(E)</u> 01.05.2023	The Special Economic Zones (Second Amendment) Rules, 2023.	-do-	-do-
229.	<u>G.S.R.481(E)</u> 05.07.2023	The Special Economic Zones (Third Amendment) Rules, 2023.	-do-	-do-
230.	<u>G.S.R.824(E)</u> 07.11.2023	The Special Economic Zones (Fourth Amendment) Rules, 2023.	-do-	-do-
231.	<u>G.S.R.819(E)</u> 06.11.2023	The Rubber (Amendment) Rules, 2023.	-do-	-do-
232.	<u>S.O.4647(E)</u> 25.10.2023	The Bottled water dispensers (Quality Control) Order, 2023.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
233.	<u>S.O.4649(E)</u> 25.10.2023	The Helmet for Police Force, Civil Defence and Personal Protection (Quality Control) Order, 2023.	-do-	-do-
234.	<u>S.O.5029(E)</u> 23.11.2023	The Legal Metrology – material measures of Length (Quality Control) Order, 2023.	-do-	-do-
235.	<u>S.O.5022(E)</u> 22.11.2023	The Steel Wires or Strands, Nylon or Wire Ropes and Wire mesh (Quality Control) Order, 2023.	-do-	-do-
236.	<u>S.O.4646(E)</u> 25.10.2023	The Door Fittings (Quality Control) Order, 2023.	-do-	-do-
237.	<u>S.O.4596(E)</u> 20.10.2023	The Drums and Tins (Quality Control) Order, 2023.	-do-	-do-
238.	<u>S.O.4595(E)</u> 20.10.2023	The Copper Products (Quality Control) Order, 2023.	-do-	-do-
239.	<u>S.O.4242(E)</u> 27.09.2023	The Precision Roller and Bush Chains, attachments and associated chain sprockets (Quality Control) Order, 2023.	-do-	-do-

240.	<u>S.O.4240(E)</u> 27.09.2023	The Miscellaneous Steel Products (Quality Control) Order, 2023.	13.12.2023	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
241.	<u>S.O.4241(E)</u> 27.09.2023	The Aluminium and Aluminium Alloy Products (Quality Control) Order, 2023.	-do-	-do-
242.	<u>S.O.4243(E)</u> 27.09.2023	The Self-Contained Drinking Water Cooler (Quality Control) Order, 2023.	-do-	-do-
243.	<u>S.O.4092(E)</u> 18.09.2023	The Flux Cored Solder Wire (Quality Control) Order, 2023.	-do-	-do-
244.	<u>G.S.R.809(E)</u> 31.10.2023	The Indian Post Office (Fifth Amendment) Rules, 2023.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
245.	<u>G.S.R.734(E)</u> 12.10.2023	Amendments in the Notification No. G.S.R.490(E) dated 13 th July, 2007.	18.12.2023	-do-
246.	<u>Notification No. F.No.104/43/Accts.-1(A)</u> 26.09.2023	Annual Report of the Institute of Company Secretaries of India for the year ended 31 May, 2023.	-do-	Published in Gazette of India, Part-III, Section 4.
247.	<u>Notification No. 1-CA(7)/201A/2023</u> 21.08.2023	Corrigendum to the Notification No. 1-CA(7)/201/2023 dated 22 nd June, 2023.	-do-	-do-
248.	<u>G.S.R.622(E)</u> 24.08.2023	Amendments in the Notification No. G.S.R.38(E) dated 19 th January, 2011.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
249.	<u>S.O.4455(E)</u> 12.10.2023	Amendments in the Notification No. G.S.R.38(E) dated 19 th January, 2011.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
250.	<u>S.O.4999(E)</u> 21.11.2023	Amendments in the Notification No. S.O.1591(E) dated 12 th April, 2019.	-do-	-do-
251.	<u>Notification No. 1-CA(5)/74/2023</u> 27.09.2023	Annual Report of the Institute of Chartered Accountants of India for the year ended 31 st March, 2023.	-do-	Published in Gazette of India, Part-III, Section 4.
252.	<u>G.S.R.743(E)</u> 16.10.2023	Amendments in the Notification No. G.S.R.787(E) dated 15 th October, 2015.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).

253.	<u>G.S.R.741(E)</u> 16.10.2023	Establishing a Tribunal consisting of the persons, mentioned therein, to decide any dispute arising under section 10A of the Cost and Works Accountants Act, 1959 in the matter of election to the Council of the Institute of Cost Accountants of India held in July, 2023.	18.12.2023	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
254.	<u>Notification No. G/20-CWA/9/2023</u> 25.09.2023	Annual Report of the Institute of Cost Accountants of India for the year ended 31 st March, 2023.	-do-	Published in Gazette of India, Part-III, Section 4.
255.	<u>Notification No. IMU/HQ/ADM/Notification/2023/01</u> 21.07.2023	The Ph.D Ordinance-Minimum Standards and Procedures for Award of Ph.D Degree (Ordinance 01 of 2023).	-do-	-do-
256.	<u>Notification No. IMU/HQ/ADM/Notification/2023/01</u> 21.07.2023	The M.S. (Minimum Standards and Procedures for Award of MS) (Ordinance 02 of 2023).	-do-	-do-
257.	<u>G.S.R.396(E)</u> 26.05.2022	The Airports Economic Regulatory Authority (Secretary) Recruitment Rules, 2022.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
258.	<u>G.S.R.725(E)</u> 06.10.2023	The National Highways Fee (Determination of Rates and Collection) Amendment Rules, 2023.	-do-	-do-
259.	<u>Notification No. JERC/JKL/REG/2023/12</u> 09.11.2023	The Joint Electricity Regulatory Commission for the UT of J&K and the UT of Ladakh (Guidelines for Load Forecasts, Resources Plans, and Power Procurement Process) Regulations, 2023.	-do-	Published in Gazette of India, Part-III, Section 4.
260.	<u>Notification No. JERC-JKL/REG/2023/13</u> 10.11.2023	The Joint Electricity Regulatory Commission for the UT of Jammu & Kashmir and the UT of Ladakh (Terms and Conditions for Determination of Multi Year Generation Transmission Distribution Tariff) Regulations, 2023.	-do-	-do-
261.	<u>Notification No. F.No. JERC-25/2019</u> 25.07.2023	The Joint Electricity Regulatory Commission for the State of Goa and Union Territories (Terms and Conditions for Tariff determination from Renewable Energy Sources) Regulations, 2019.	-do-	-do-
262.	<u>Notification No. JERC-8/2009</u> 03.08.2023	The Joint Electricity Regulatory Commission (Appointment of Consultants) (Second Amendment) Regulations, 2023.	-do-	-do-

263.	<u>Notification No. JERC-28/2021</u> 22.08.2023	The Joint Electricity Regulatory Commission for the State of Goa and Union Territories (Generation, Transmission and Distribution Multi Year Tariff) (first amendment) Regulations, 2023.	18.12.2023	Published in Gazette of India, Part-III, Section 4.
264.	<u>G.S.R.649(E)</u> 01.09.2022	The Electricity (Third Amendment) Rules, 2023.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
265.	<u>Notification No. L-1/250/2019/CERC1</u> 27.10.2023	The Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) (Third Amendment) Regulations, 2023.	-do-	Published in Gazette of India, Part-III, Section 4.
266.	<u>Notification No. L-1/250/2019/CERC</u> 27.10.2023	The Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) (Second Amendment) Regulations, 2023.	-do-	-do-
267.	<u>G.S.R.813(E)</u> 31.10.2023	The Income Tax (Twenty-Seventh Amendment), Rules, 2023.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
268.	<u>G.S.R.884(E)</u> 07.12.2023	Seeking to exempt the applicable import duty of 50% on imports of Yellow Peas with effect from the 08.12.2023 and up to 31.03.2024.	-do-	-do-
269.	<u>Notification No. SEBI/LAD-NRO/GN/2023/142</u> 09.08.2023	The Securities and Exchange Board of India (Settlement Proceedings) (Second Amendment) Regulations, 2023.	-do-	Published in Gazette of India, Part-III, Section 4.
270.	<u>Notification No. SEBI/LAD-NRO/GN/2023/144</u> 17.08.2023	The Securities and Exchange Board of India (Real Estate Investment Trusts) (Second Amendment) Regulations, 2023.	-do-	-do-
271.	<u>Notification No. SEBI/LAD-NRO/GN/2023/145</u> 17.08.2023	The Securities and Exchange Board of India (Infrastructure Investment Trusts) (Second Amendment) Regulations, 2023.	-do-	-do-
272.	<u>Notification No. SEBI/LAD-NRO/GN/2023/149</u> 23.08.2023	The Securities and Exchange Board of India (Listing obligations and Disclosure Requirements) (Third Amendment) Regulations, 2023.	-do-	-do-
273.	<u>Notification No. SEBI/LAD-NRO/GN/2023/151</u> 20.09.2023	The Securities and Exchange Board of India (Listing obligations and Disclosure Requirements) (Fourth Amendment) Regulations, 2023.	-do-	-do-

274.	<u>Notification No. SEBI/LAD-NRO/GN/2023/155</u> 09.10.2023	The Securities and Exchange Board of India (Listing obligations and Disclosure Requirements) (Fifth Amendment) Regulations, 2023.	18.12.2023	Published in Gazette of India, Part-III, Section 4.
275.	<u>Notification No. SEBI/LAD-NRO/GN/2023/157</u> 20.10.2023	The Securities and Exchange Board of India (Investor Protection and Education Fund) (Second Amendment) Regulations, 2023.	-do-	-do-
276.	<u>Notification No. SEBI/LAD-NRO/GN/2023/158</u> 20.10.2023	The Securities and Exchange Board of India (Listing obligations and Disclosure Requirements) (Sixth Amendment) Regulations, 2023.	-do-	-do-
277.	<u>Notification No. SEBI/LAD-NRO/GN/2023/159</u> 20.10.2023	The Securities and Exchange Board of India (Infrastructure Investment Trusts) (Third Amendment) Regulations, 2023.	-do-	-do-
278.	<u>Notification No. SEBI/LAD-NRO/GN/2023/160</u> 20.10.2023	The Securities and Exchange Board of India (Real Estate Investments Trusts) (Third Amendment) Regulations, 2023.	-do-	-do-
279.	<u>Notification No. FEMA/396(2)/2023-RB.</u> 20.10.2023	The Foreign Exchange Management (Debt Instruments) (Second Amendment) Regulations, 2023.	-do-	-do-
280.	<u>G.S.R.302(E)</u> 20.04.2022	The Indian Institutes of Management (Amendment) Rules, 2022.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
281.	<u>G.S.R.834(E)</u> 11.11.2023	The Indian Institutes of Management (Amendment) Rules, 2023.	-do-	-do-
282.	<u>G.S.R.623(E)</u> 25.08.2023	The Council of Architecture (Amendment) Rules, 2023.	-do-	-do-
283.	<u>Notification No. PNB/DAC/P-7/2000</u> 16.09.2000	The Punjab National Bank (Officer Employees' (Acceptance of Jobs in Private Sector Concerns after Retirement) Regulations, 2000.	-do-	Published in Gazette of India, Part-III, Section 4.
284.	<u>Notification No. CDO/OM/SM/16/SPL/1042</u> 20.08.2015	The State Bank of India Employees' Provident Fund Regulations, 2015.	-do-	-do-
285.	<u>Notification No. F.No. S-14014/14/2022-Ins.I(E)</u> 30.11.2023	The Life Insurance Corporation of India (shareholders' director) Regulations, 2023.	-do-	-do-
286.	<u>G.S.R.608(E)</u> 17.08.2023	The Life Insurance Corporation of India (Daily Allowance and Hotel Charges to Employees on Tour) Amendment Rules, 2023.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).

287.	<u>G.S.R.609(E)</u> 17.08.2023	The Life Insurance Corporation of India Class III and Class IV Employees (Revision of Terms and Conditions of Service) Amendment Rules, 2023.	18.12.2023	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
288.	<u>G.S.R.610(E)</u> 17.08.2023	The Life Insurance Corporation of India, Class I Officers (Revision of Terms and Conditions of Service) Amendment Rules, 2023.	-do-	-do-
289.	<u>G.S.R.611(E)</u> 17.08.2023	The Life Insurance Corporation of India (Staff) Amendment Rules, 2023.	-do-	-do-
290.	<u>G.S.R.662(E)</u> 11.09.2023	The Life Insurance Corporation of India (Employees') Pension (Second Amendment) Rules, 2023.	-do-	-do-
291.	<u>G.S.R.828(E)</u> 09.11.2023	The Insurance Ombudsman (Amendment) Rules, 2023.	-do-	-do-
292.	<u>Notification No. F.No. Sec/NCISM/Reg(1)/2023</u> 28.11.2023	The National Commission for Indian System of Medicine (Recognition of Qualifications) Regulations, 2023.		Published in Gazette of India, Part-III, Section 4.
293.	<u>Notification No. F.No. Sec/NCISM/Regulation/2023-1</u> 28.11.2023	The National Commission for Indian System of Medicine (Medical Research in Indian System of Medicine) Regulation, 2023.	-do-	-do-
294.	<u>G.S.R.128</u> 07.10.2023	The Ministry of Home Affairs, Assam Rifles, Subedar Major (Electrical and Mechanical), Subedar (Electrical and Mechanical) and Naib Subedar (Electrical and Mechanical), Group 'B' Combatised Posts, Recruitment Rules, 2023.	19.12.2023	Published in weekly Gazette of India, Part-II, Section 3, Sub-section (1).
295.	<u>G.S.R.718(E)</u> 04.10.2023	The Ministry of Home Affairs, Indo-Tibetan Border Police Force, Tailor Cadre, Group 'B' and 'C' Posts Recruitment Rules, 2023.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
296.	<u>G.S.R.599(E)</u> 11.08.2023	The Ministry of Home Affairs, Indo-Tibetan Border Police Force, Head Constable (Cook, Washerman, Barber, Water Carrier and Safai Karamchari) Group 'C' posts Recruitment Rules, 2023.	-do-	-do-
297.	<u>G.S.R.582(E)</u> 02.08.2023	The Ministry of Home Affairs, Indo-Tibetan Border Police Force, Animal Transport Cadre (Group 'B' and Group 'C') posts, Recruitment Rules, 2023.	-do-	-do-

298.	<u>G.S.R.583(E)</u> 02.08.2023	The Ministry of Home Affairs, the Indo-Tibetan Border Police Force, Education and Stress Counsellor Cadre (Group 'A' posts) Recruitment Rules, 2023.	19.12.2023	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
299.	<u>G.S.R.388(E)</u> 25.05.2023	The Special Protection Group Rules, 2023.	-do-	-do-
300.	<u>G.S.R.151</u> 28.10.2023	The Sashastra Seema Bal, Group 'B' Combatised (Non-Gazetted) Motor Transport and Mechanic Cadre posts Recruitment Rules, 2023.	-do-	Published in weekly Gazette of India, Part-II, Section 3, Sub-section (i).
301.	<u>G.S.R.152</u> 28.10.2023	The Sashastra Seema Bal, Group 'C' Tech (Armament) Cadre Recruitment Rules, 2023.	-do-	-do-
302.	<u>G.S.R.750(E)</u> 17.10.2023	The Indian Administrative Service (Cadre) Amendment Rules, 2023.	20.12.2023	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
303.	<u>G.S.R.751(E)</u> 17.10.2023	The Indian Police Service (Cadre) Amendment Rules, 2023.	-do-	-do-
304.	<u>G.S.R.752(E)</u> 17.10.2023	The Indian Forest Service (Cadre) Amendment Rules, 2023.	-do-	-do-
305.	<u>G.S.R.606(E)</u> 17.08.2023	The Consumer Protection (Consumer Disputes Redressal Commissions) (Amendment) Rules, 2023.	-do-	-do-
306.	<u>G.S.R.681(E)</u> 22.09.2023	The Consumer Protection (Qualification for appointment, method of recruitment, procedure of appointment, term of office, resignation and removal of the President and members of the State Commission and District Commission) Rules, 2020.	-do-	-do-
307.	<u>S.O.4221(E)</u> 25.09.2023	The Removal of Licensing Requirements, Stock Limits and Movement Restrictions on Specified Foodstuffs (Second Amendment) Order, 2023.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
308.	<u>S.O.4826(E)</u> 06.11.2023	The Removal of Licensing Requirements, Stock Limits and Movement Restrictions on Specified Foodstuffs (Third Amendment) Order, 2023.	-do-	-do-
309.	<u>G.S.R.640(E)</u> 31.08.2023	The Legal Metrology (Packaged Commodities) (Amendment) Rules, 2023.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).

310.	<u>G.S.R.714(E)</u> 03.10.2023	The Legal Metrology (Packaged Commodities) (Amendment) Rules, 2023.	20.12.2023	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
311.	<u>G.S.R.722(E)</u> 06.10.2023	The Legal Metrology (Packaged Commodities) (Amendment) Rules, 2023.	-do-	-do-
312.	<u>Notification No. HQ-13073/1/2020-AUTH.II(E)</u> 03.10.2023	The Aadhaar (Authentication and Offline Verification) Amendment Regulations, 2023.	-do-	Published in Gazette of India, Part-III, Section 4.
313.	<u>Notification No. F.No. A-12013/13/RR/2016-UIDAI(E)</u> 26.09.2023	The Unique Identification Authority of India (Appointment of Officers and Employees) Amendment Regulations, 2023.	-do-	-do-
314.	<u>Notification No. HQ-13073/1/2020-AUTH.II-HQ(E)</u> 26.09.2023	The Aadhaar (Payment of Fees for Performance of Authentication) Regulations, 2023.	-do-	-do-
315.	<u>Notification No. F.No. HQ-21026/1/2022-LEGAL-HQ(E)</u> 29.09.2023	The Aadhaar (Enrolment and Update) Amendment Regulations, 2023.	-do-	-do-
316.	<u>G.S.R.226(E)</u> 27.03.2023	The Central Motor Vehicles (Second Amendment) Rules, 2023.	21.12.2023	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
317.	<u>G.S.R.289(E)</u> 13.04.2023	The Central Motor Vehicles (Third Amendment) Rules, 2023.	-do-	-do-
318.	<u>G.S.R.302(E)</u> 18.04.2023	The All India Tourist Vehicles (Permit) Rules, 2023.	-do-	-do-
319.	<u>G.S.R.337(E)</u> 01.05.2023	The Central Motor Vehicles (Fourth Amendment) Rules, 2023.	-do-	-do-
320.	<u>G.S.R.453(E)</u> 21.06.2023	The Central Motor Vehicles (Fourth Amendment) Rules, 2023.	-do-	-do-
321.	<u>G.S.R.663(E)</u> 12.09.2023	The Central Motor Vehicles (Fifth Amendment) Rules, 2023.	-do-	-do-
322.	<u>G.S.R.698(E)</u> 27.09.2023	The Central Motor Vehicles (Sixth Amendment) Rules, 2023.	-do-	-do-
323.	<u>G.S.R.720(E)</u> 05.10.2023	The Central Motor Vehicles (Seventh Amendment) Rules, 2023.	-do-	-do-
324.	<u>G.S.R.746(E)</u> 17.10.2023	The Central Motor Vehicles (Eighth Amendment) Rules, 2023.	-do-	-do-
325.	<u>G.S.R.823(E)</u> 07.11.2023	The Central Motor Vehicles (Ninth Amendment) Rules, 2023.	-do-	-do-

326.	<u>G.S.R.877(E)</u> 06.12.2023	The Ministry of Civil Aviation (Height Restrictions for Safeguarding of Aircraft Operations) Second Amendment Rules, 2023.	21.12.2023	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
327.	<u>G.S.R.733(E)</u> 11.10.2023	The Aircraft (First Amendment) Rules, 2023.	-do-	-do-
328.	<u>Notification No. JERC-JKL/Reg/2023/15</u> 23.11.2023	The Joint Electricity Regulatory Commission for the UT of Jammu & Kashmir and the UT of Ladakh (Procedure for filing Appeal before the Appellate Authority) Regulations, 2023.	-do-	Published in Gazette of India, Part-III, Section 4.
329.	<u>Notification No. JERC-JKL/Reg/2023/14</u> 08.12.2023	The Joint Electricity Regulatory Commission for the UT of Jammu & Kashmir and the UT of Ladakh (Compliance Audit) Regulations, 2023.	-do-	-do-
330.	<u>Notification No. F.No. PNGRB/Tech/5-RO/(1)/2022(P-3803)</u> 02.11.2023	The Petroleum and Natural Gas Regulatory Board (Technical Standards and Specifications including Safety Standards for dispensing of Automotive Fuels) Amendment Regulations, 2023.	-do-	-do-
331.	<u>Notification No. F.No. STD/SP-21/T(Alcohol-4)</u> 22.08.2023	The Food Safety and Standards (Alcoholic Beverages) First Amendment Regulations, 2023.	-do-	-do-

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